

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No.33688/2015

(Arising out of impugned final judgment and order dated 22-05-2015 in WA No. 30545/2015 passed by the High Court of Judicature at Allahabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

RAM NARESH & ORS.

Respondent(s)

Date : 06-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Maninder Singh, ASG
Mr. S.A. Haseeb, Adv.
Ms. Niranjana Singh, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)
Respondent-in-person

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed for final disposal in the
second week of February, 2018.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Assistant Registrar